NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/666/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: PRECISIONE MACHINE AND AUTO COMPONENTS

PVT LTD

NAME OF THE RESPONDENT(S)

: EVERON CASTINGS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

), A.C. SATHYANARAYANA 1 Ros A.K. MYLSAMY & ASSO JAGGS)

For Operational creditor Alisation

Madhumithe, coursel for the Respondent

Ph: 9791711963

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed time for filing counter. Time is extended at request. Put up on 14.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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